THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) Yes, Sir.

(b) It is not desirable in public interest to disclose further details.

## Shortage of chassis

## 934. SHRI M. BAUAVARAJO: SHRI, BAPURAOJI MAROT-RAOJI DESHMUKH:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have received complaints regarding shortage of chassis from some State Govern-ments; and
- (b) if so, the names of the States and their proposed requirements?

THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** (SHRI **CHARANJIT** CHANANA): (a) and (b). Complaints of shortage in supply of bus chassis have been received from the various State Road Transport Undertakings. Various State Governments have also from time to time invited the attention of the Central Government to the general shortage in availability of chassis of commercial vehicles for meeting the requirements of the Government as well as of private parties. These Governments include West Bengal. Madhya Pradesh, Jammu and Kashmir, Bihar, Ascam, Maharashtra, Karnataka Mizoram. The specific tntal reauirements of the various tynes of chassis required for various amplications in the nuKlic and nriv»t" sectors have not been indicated

## Adivasis Cash wi\*h F\*\*P

965. P<sup>W</sup>"T KAT.fA.T MTSHRA; SHTT SWAMI DINESH CHANDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that at least 18 Dersons (13 Adivasis and 3 Bihar Military Police Jawans) were

killed when the Adivasis led by Jhar-khand Mukti Morcha clashed with BMP in the Indian Iron and Steel Town of Gua 'on September 8 1980;

- (b) if so, the details of the incident; and
- (c) the main causes of the agitation amongst the Adivasis in the course of which the clashes took place?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) On 8th September, 1980, in Gua, district Singhbhum, in connection with defiance of prohibitory orders under Section 144 Cr. P.C. by about 2500 persons armed with bows and arrows and other lethal weapons, two leaders Shri Bhubaneswar Mahto and Shri Bai-shakhi Gope were arrested. This led to aimed attack with bows and arrows on the police force deployed with Magistrate to maintain the prohibitary orders. The assembly was declared unlawful and the crowd was asked to disperse. The crowd did not disperse. The police resorted to lathi charge and tear gas shelling were ineffective and the attack continued. Three policemen were killed on the spot and a number of them were injured. The remaining force regrouped and resorted to firing not only to disperse the crowd but also to recover the bodies of the dead and to recover the injured for treatment. 58 rounds were fired resulting in the death of 8 persons of the mob. The mob then retreated carrying with them two rifles of the dead policemen.

The injured police-men were taken  $t_0$  the local Government hospital about one kilometre away. Tho mob regrouped and attacked the hospital with the intention of killing the injured police-men. The force then onend fire killing three persons on the spot.

One injured policeman died subsequently. Thus, the total casualties were 4 policemen killed, 17 policemen grievously injured and U among the mob killed by police firing.